

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.591 of 1994

Monday this the twentyfifth day of April, 1994

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Govinda Bhat,
Transmission Assistant,
Telephone Bhavan,
Kasargod.

...Applicant

(By Advocate Mr. M. R. Rajendran Nair)

Vs.

1. The Chief General Manager,
Telecom, Kerala Circle, Trivandrum.
2. The General Manager, Telecom
Kannur.
3. Union of India, represented by
Secretary to Government
Ministry of Communications,
New Delhi.
4. Accounts Officer (Bgt)
Office of the Chief General Manager
Telecom, Kerala Circle, Trivandrum..... Respondents

(By Advocate Mr. K. Lakshmi Narayanan, ACGSC)

O R D E R

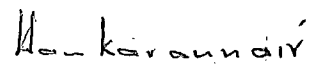
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled to have his pay fixed in the scale of Rs. 1320-2040 with effect from 27.7.1987. Other consequential reliefs are also prayed for. We find that he has made Annexure A3 representation and that the same is pending consideration before 4th respondent. 4th respondent is directed to pass a reasoned order on the representation within two months from today.

2. Application is disposed of as aforesaid. No costs.

Dated 25th April, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN